

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM

PRESENT: SHRI K.ANANTHA PADMANABHA SWAMY, JUDICIAL MEMBER

APPLICATION NUMBER :
PETITION NUMBER : TCP/197/ (IB)/2017
NAME OF THE PETITIONER(S) : K.BABU
NAME OF THE RESPONDENT(S) : MARS CONSORTIUM INFRA PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① CIBI VISWU

COUNSEL FOR
RESP



2. B.SENTHIL NATHAN

COUNSEL FOR
Petitioner



ORDER

Counsel for petitioner present. Counsel for respondent present. Both the counsel made their submission that the matter is likely to be settled between the parties and sought time for reporting the final outcome of the settlement. Time extended at request. Put up on 23.06.2017 at 2.30 P.M.



(K.Anantha Padmanabha Swamy)
Member (Judicial)